

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-127**  
IB-1409(ND)/2018

**IN THE MATTER OF:**

M/s. Indo Alusys Industries Ltd.

**Vs.**

M/s. Unilec Engineers Ltd.

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 24.03.2021**

**CORAM:**

**DR. DEEPTI MUKESH**

**MEMBER (JUDICIAL)**

**SHRI NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC :

For the Respondent :

**ORDER**

None appeared for both the sides. List the matter on 11.05.2021.

— Sd —

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

— Sd —

(DR. DEEPTI MUKESH)  
MEMBER (JUDICIAL)